

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 30.08.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
MENTIONING –COURT CODE-MENTION AT 11.00A.M.-11.05 A.M.								
AT 11.05 A.M.								
1.	MA. No. 921 of 2021 And MA. No. 922 of 2021 And MA. No. 923 of 2021 And A. No. 540 of 2021 A/W	A. T. Rajan	Mr. AshimSood, Advocate	SEBI	Mr. Gaurav Joshi, Senior Advocate- i/b- ELP	PRONOUNCEMENT		DELIVERYJUDGMENT
	MA. No. 924 of 2021 And MA. No. 925 of 2021 And MA. No. 926 of 2021 And A. No. 541 of 2021	T. Takano						
AT 11.10 A.M.								
2	A.No.559/2021	ShriManoranjan Roy		SEBI		Admission		NONCONVERTIBLEDEBENTURES
AT 11.15 A.M.								
3	A.No.560/2021	Rajesh Bhatia &Anr.		SEBI		Admission		COMPLAINTPROMOTERS
AT 11.20 A.M.								

4	MA.No.858/2021 (Exemption) & A.No.561/2021	Priyadarshan Mehta		SEBI				
5	MA No.859/2021 (Exemption) & A.No.562/2021	Vilas Joshi				Admission		NONEXECUTIVEDIRECTOR
6	MA No.864/2021 (Exemption) & A.No.563/2021	Rajbhushan Dixit						
AT 11.25 A.M.								
7	224/2019	Jyoti Limited	Mr. Deepak Dhane, Advocate i/b Corporate Pleaders	BSEIL and Anr.	Mr. P.N. Modi, Senior Advocate for R-1 Mr. PradeepSancheti, Senior Advocate i/b ELP for R-2	Admission disposal	02.07.2021	LISTINGREJECTED
AT 11.35 A.M.								
8	MA. NO. 677/2021- STAY APPLICATION & A. No. 511/2019 LEAD MATER A/W	JLG Pvt.Ltd. Securities	Mr. ChintanSheth, Advocate i/b ChintanSheth& Associates			Admission Disposal	09.06.2021	
	MA. No. 577-2021 (App. Placing Additional Grounds & Documents) & MA. NO. 342- 2021Permission to file Add. Doc. And Grounds&MA.No. 600/2019 - Stay App.,	Shree Gopal Gupta	Mr. Neville Lashkari, Advocate i/b KetanRupani& Company	SEBI	Mr. Vishal Kanade, Advocate i/b Legasis Partners			GUIDELINES

<p>MA No.973/2021 &A.No. 564/2019 2ND MATTER FOR ARUGUMENTS</p>							
<p>MA. No. 571-2021 (App. Placing Additional Grounds & Documents) MA. NO. 336-2021-Permission to Add. Documents & add. Grounds & MA.No. 591/2019-Stay App. &MA No.975/2021 A. No. 547/2019 & A/W</p>	<p>K P Abraham</p>						
<p>MA. No.572-2021 (App. Placing Additional Grounds & Documents) & MA. NO. 337-2021 Permission to file Add. Doc.& Grounds & MA.No 592/2019 Stay App.& MA No.977/2021 &A.No.548/2019 A/W</p>	<p>Hari Om Mishra</p>	<p>Mr. Kushal Shah, Chartered Accountant i/b KetanRupani& Company</p>					
<p>MA. No. 573-2021 (App. Placing Additional Grounds & Documents) & MA. NO. 338-2021-</p>	<p>ParulKansal</p>						

<p>Permission to file Add. Docs. & Grounds &MA.No. 593/2019- Stay App.& MA No.976/2021 &A.No. 549/2019 A/W</p>							
<p>MA. No. 574-2021(App. Placing Additional Grounds & Documents) & MA. NO. 339-2021- Permission to file Add. Doc.and Grounds &MA.No. 594/2019- Stay App. MA. No.967/2021 &A.No. 550/2019 A/W</p>	<p>Ajay Srivastava</p>						
<p>MA. No. 575-2021 (App. Placing Additional Grounds & Documents) & MA. NO. 340-2021 Permission to file Add. Doc. And Grounds &MA.No. 595/2019- Stay App. &MA No.974/2021 A.No. 551/2019 A/W</p>	<p>Ashok Kumar Nigam</p>						

	MA. No. 576-2021 (App. Placing Additional Grounds & Documents) & MA. NO. 341/2021 Permission to file Add. Doc. And Grounds & MA.No. 599/2019-Stay App. & A.No. 563/2019 A/W	Paramjeet Arora						
AT 11.45 A.M.								
9	MA.No. 23/2021 & A.No. 58/2021 -AO ORDER- LEAD MATTER A/W	Jaiprakash Kabra	Mr. Pritesh Burad, Advocate i/b Pritesh Burad Associates	SEBI	Mr. Sharan Jagtiani, Senior Advocate i/b Vidhii Partners	Admission disposal	09.07.2021	RESTRAINED GDR
	MA.No. 25/2021 & A.No. 61/2021 - AO ORDER A/W	Pradip Mundhra						
	MA.No. 28/2021 & MA.No. 64/2021 & A.No. 62/2021 - WTM ORDER A/W	Pradip Mundhra						
	MA.No. 53/2021 & A.No. 146/2021 AO ORDER A/W	Gopaldas Maheshwari						
	MA.No. 39/2021 & A.No. 148/2021 AO ORDER A/W	Sanjay Taparia						

	MA.No. 41/2021 &MA.No. 42/2021 & A. No. 149/2021 WTM ORDER A/W	Sanjay Taparia						
	MA.No. 43/2021 & A. No. 150/2021 AO ORDER A/W	Rajesh Jhunjhunwala						
AT 11.55 A.M.								
10	135/2021	Premium Global Securities P. Ltd.	Ms. AkanshaJain,CS i/b Ragini Singh and Associates	NSEIL	Mr. PradeepSancheti, Senior Advocate i/b. MKA & Co.	Admission disposal	29.06.2021	SURRENDERAPPLICATION
AT 12.05 P.M.								
11	A.No. 322/2021	Master Capital Services Ltd	Mr. Sachin Mittal, Advocate	SEBI	Mr. AbhirajArora, Advocate i/b ELP	Admission disposal	09.07.2021	COMPLAINTMCSL
AT 12.10 P.M.								
12	443/2021 A/W	Franklin Templeton Asset Managment India Pvt/ Ltd.	Mr. Janak Dwarkadas, Senior Advocate i/b. Ms. ShrutiRajan, Advocate	SEBI	Mr. Arvind P. Datar, Senior Advocate i/b Mr. Atishay Jain, Advocates	Admission disposal	28.06.2021	REDEMPTION
	A. NO. 440/2021 AND MA. NO. 757/2021 - URGENT HEARING AND STAY APP. A/W	VivekKudva	Mr. Darius Khambata, Senior Counsel i/b Argus				01.07.2021	

A.NO. 441/2021 AND MA. NO. 758/2021 - URGENT HEARING AND STAY APP.A/W	RoopaKudva	Partners					
502/2021 A/W	Jayram S Iyar	Mr. Mustafa Doctor, Senior Advocate i/b Argus Partners					
503/2021 A/W	VenkataRadhakrishnan &Anr.					29.07.2021	
504/2021 A/W	Franklin Templeton Trustee Services Pvt. Ltd.	Mr. Janak Dwarkadas, Senior Advocate i/b. Ms. ShrutiRajan, Advocate					
505/2021 A/W	Sanjay Sapre						
506/2021 A/W	SantoshKamath						
507/2021 A/W	KunalAgrawal						
508/2021 A/W	Sumit Gupta						
509/2021 A/W	Pallab Roy						
510/2021 A/W	SachinPadwal Desai						

	511/2021 A/W	Umesh Sharma						
	512/2021 A/W	SaurabhGangrade						
	A. NO.524/2021 and MA. NO.890/2021	Mywish Marketplaces Pvt. Ltd.	Mr. Pesi Modi, Senior Advocate i/b Khaitan & Co.		Mr. Suraj Chaudhary, Advocate i/b Vidhii Partners		04.08.2021	